

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
STARRED QUESTION NO. 363
TO BE ANSWERED ON 11.08.2016**

“Allocation of Coal”

***363. ADV. CHINTAMAN NAVASHA WANAGA:
SHRI SANKAR PRASAD DATTA:**

Will the Minister of COAL be pleased to state :

- (a) whether the Union Government has received any proposals/requests from the State Governments for enhanced allocation of coal particularly from Maharashtra;
- (b) if so, the details thereof during the last three years and the current year, State/UT-wise;
- (c) the details of the proposals/requests received, cleared and those pending during the above period along with the reasons therefor, State/UT-wise; and
- (d) the steps taken/proposed to be taken by the Government to ensure the regular supply of coal to the thermal power stations so as to facilitate uninterrupted power supply particularly in the backward areas of the country?

A N S W E R

**MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW &
RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a)to(d):A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Q.No.363 for answer on 11.08.2016 asked by ADV. CHINTAMAN NAVASHA WANAGA and SHRI SANKAR PRASAD DATTA:

(a)to(c): The Government has received proposals/requests from State Governments for enhanced allocation of coal. Details of requests received by Government as per records are at Annexure I.

Many of these states have been allocated coal blocks to improve domestic coal availability. State/UT-wise list of coal blocks allotted by the Ministry is at Annexure –II.

Guidelines for grant of 'Bridge Linkage' to specified end use plants of Central and State Public Sector undertakings (PSUs) [Both in Power as well as Non-Power sector] which have been allotted Schedule-III coal mines under the Coal Mines (Special Provisions) Act, 2015 and coal blocks allotted under the Mines and Minerals (Development and Regulation Act, 1957) were issued on 08.02.2016.

'Bridge linkage' acts like a short term linkage to bridge the gap between requirement of coal of a specified end use plant of Central and State PSUs and the start of production from the linked coal mine/block. Bridge linkages have been granted to 25 Power Stations located in 9 States are at Annexure –III.

(d): Coal supplies to Power Utility sector is monitored regularly by an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways constituted by the Infrastructure Constraints Review Committee of Cabinet Secretariat. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position. In addition to the above the following measures have been taken by Government of India to ensure regular supply of coal to the Thermal Power Plants.

i. Multi-dimensional efforts are underway by Coal India Limited to substantially enhance coal production to meet the coal requirement. As on 08.08.2016, coal stock for 23 days is available with Thermal Power Stations.

ii. Special Window of e- auction exclusively for power sector, opened to make coal available for those power plants which are stressed or in short supply of coal for the reason that they do not have coal block or linkages or do not have long-term PPAs. In 2015-16, a quantity of 13.79 Million Tonne and in 2016-17, a quantity of 12.448 MT of coal was made available through auction in Special Forward e-Auction for Power Sector.

Annexure –I

Requests from State Governments for fresh coal allocation of Coal Linkages, Tapering Linkages, Bridge Linkages and for enhanced coal allocation.

S.No.	Issue
ANDHRA PRADESH	
1.	Request for APGENCO for long-term firm coal linkages to Dr. NTTPS Stage-V (1x800 MW) & SDSTPS Stage-II (1x800 MW) on 21.03.2016
ASSAM	
1	Grant of coal linkage for 1x660 MW coal based power plant Margherita and 60 MW Chandrapur power project on 25.09.2014
BIHAR	
1	Application for grant of Bridge Linkage to 2 x 250 MW Extn. Project at Barauni TPS, Begusarai, Bihar on 15.06.2016
CHHATTISGARH	
1	Request for grant of Bridge linkage to 2 x 500 MW Marwa TPP of Chhattisgarh State Power generation Company Limited (CSPGCL) on 01.03.2016
HIMACHAL PRADESH	
1	Application for Grant of Bridge linkage to 1320 MW Buxar TPP of SJVN, Distt, Buxar, Bihar, has been received from M/S SJVN limited, a Joint Venture of Govt..of India and Govt. of Himachal Pradesh on 20.05.2016
KARNATAKA	
1.	Grant of Coal linkage/Coal block for 2x800 MW Stage-I and 2x800 MW Stage-II Godhna TPS in the State of Chhattisgarh on 25.06.2015
2.	Coal linkage/Coal block to 2x800 MW Coal fired Godhna TPS in the State of Chhattisgarh on 01.07.2015 & 30.07.2015
3	Request for Bridge Linkage for Bellary TPS Unit-3 (1 x 700 MW) on 29.02.2016
4	Request for Bridge Linkage for Yermarus TPP Unit-1&2 (2 x 800 MW on 29.02.2016
MADHYA PRADESH	
1.	Coal linkage to Rewa Thermal Power Plant (1320 MW) in Distt. Khandwa, Madhya Pradesh on 06.04.2015
2	Application for grant of Bridge Linkage for phase-II (2 x 660 MW of SSTPP, Khandwa on 10.05.2016
MAHARASHTRA	
1	Application for Bridge Linkage in respect of upcoming Projects of Mahagenco i.e. 3 x 660 MW at Koradi, 2 x 500 MW at Chandrapur and 1 x 250 MW at Parli on 11.03.2016
ODISHA	
1	Request for grant of Bridge Linkage to Odisha Power Generation Corporation Ltd. on 19.03.2016
PUNJAB	
1	Request of PSPCL for additional coal supplies from CIL sources in Paddy Season on 27.2.2015

2.	Enhancement of Coal linkage for 2x700 MW Rajpura TPP of Nabha Power Ltd. on 13.06.2016
3.	Request for allocation of coal linkage for 2x270 MW Goindwal Sahib Power Project on 20.06.2015
4.	Request for tapering coal linkage of 2.4 MT for one year for 2x270 MW Goindwal Sahib TPS on 14.06.2014
5.	Supplying more coal to PSPCL thermal power stations in Paddy/Summer Season of 2016 from June to September, 2016 on 11.04.2016
6.	Request for additional coal in respect of enhanced installed capacity in respect of 1980 MW Talwandi Sabo Power Limited & 1400 MW Nabha Power Limited on 14.06.2014
RAJASTHAN	
1.	Coal linkage to M/s Adani Power Rajasthan Limited on 29.02.2016
2.	Request for Tapering Linkage for Kalisindh TPS Unit 1&2, Chabra TPS unit 3 to 6) and Suratgarh TPS unit 7&8 on 27.04.2016
3	Application for grant of Bridge Linkage for 2 x 660 MW Chhabra STPP Unit-5&6 and 2 x 660 MW Suratgarh STPP Unit-7&8 of Rajasthan RajyaVidyutUtpadan Nigam Ltd. (RRVUNL) on 16.05.2016
4	Application for grant of Bridge Linkage to for 2 x 250 MW Chhabra TPP Unit-3&4 and 2 x 600 MW kalisindh TPP Unit-1&2 Rajasthan RajyaVidyutUtpadan Nigam Ltd. (RRVUNL) on 16.05.2016
TELANGANA	
1	Coal Linkage to proposed project of NTPC (4000 MW) in the successor state of Telangana on 07.06.2014
2.	Coal Linkage to proposed project of NTPC (4000 MW) in the state of Telangana on 08.08.2014 & 04.10.2014
3.	(a) Coal Linkage to proposed project of NTPC (4000MW) at Ramagundam. (b) Coal Linkage to following TPPs of TSGENCO in the state of Telangana : i.Kothagudem TPS Stage-VII (1x800 MW) in Khamman District ii. Bhadradri TPS, Manuguru (4x270 MW), Khammam District iii. Yadadri TPS, Dameracherla (5x800 MW), Nalgonda District on 03.06.2015&04.06.2015
4.	Tapering Linkage for Kakatiya Thermal Power Project Stage – II on 06.07.2015
5.	Application for sanction of Bridge Linkage to Kakatiya TPP Stage-II (1 x 600 MW) on 01.03.2016
UTTAR PRADESH	
1.	Grant of long term coal linkage for Khurja STPP (2x660 MW) on 24.02.2016
2	Application for requirement of Bridge Linkage for 2 x 660 MW Obra C TPP on 12.02.2016
3	Application for requirement of Bridge Linkage for 1 660 MW PankiExtn. TPP on 12.02.2016
4	Application for requirement of Bridge Linkage for 2 x 660 MW jawaharpur TPP on 12.02.2016
5	Application for requirement of Bridge Linkage for 1 x 660 MW Harduaganj Ext. TPP on 12.02.2016

Blocks Allotted under MMDR Act ,1957

S.No.	State/UT	Coal block / Host State	Allottee Company(ies)
1.	Rajasthan	KenteExtn./ Chhattisgarh	Rajasthan VidyutUtpadan Nigam Ltd.
2.	Madhya Pradesh	GondbaheraUjheni/ Madhya Pradesh	Madhya Pradesh Power Generating Co. Ltd.
3.	Odisha	Tentuloi/Odisha	Odisha Thermal Power Corp. Ltd.
4	Jammu & Kashmir		J&K State Power Dev. Corp. Ltd.
5.	Tamil Nadu	Chandrabila/ Odisha	Tamil Nadu Generation and Distribution Corporation
6.	Maha-rashtra	Mahajanwadi/ Maharashtra	Maharashtra State Power Generation Co. Ltd.
7.	Andhra Pradesh	Sarapal-Nuapara/ Odisha	Andhra Pradesh Power Generation Corporation Ltd.
8.	Haryana	Kalyanpur-Badalpara/ Jharkhand	Haryana Power Generation Corp. Ltd.

Blocks Allotted under CM(SP) ,2015

Sl. No.	State	Allottee	Name of Coal Mine	Host State
1	Bihar	Bihar State Power Generation Co Ltd.	Badam	Jharkhand
2	Chhattisgarh	Chhattisgarh State Power Generation Co Ltd.	Gidhmuri, Paturia	Chhattisgarh
			Gare Palma Sector III	Chhattisgarh
3	Gujarat	Gujarat State Electricity	Gare Palma Sector I	Chhattisgarh
4	Jharkhand	Jharkhand UrjaUtpadan Nigam	Banhardih	Jharkhand
		TenughatVidyut Nigam Ltd.	Rajbar D & E	Jharkhand
5	Karnataka	Karnataka Power Corporation Ltd.	Baranj I, Baranj II, Baranj III,	Maharashtra
6	Maharashtra	Maharashtra State Power Generation	Gare Palma Sector II	Chhattisgarh
7	Odisha	Odisha Coal & Power Ltd.	Manoharpur&ManoharpurDipside	Odisha
8	Punjab	Punjab State Power Corp Ltd.	Pachhwara Central	Jharkhand

9	Rajasthan	Rajasthan RajyaVidyutUtpadan Nigam Ltd.	Parsa	Chhattisgarh
			Parsa East, KantaBasan	Chhattisgarh
10	Telangana	Telangana State Power Generation	Tadicherla-I	Telangana
11	Uttar Pradesh	UP RajyaVidyutUtpadan	SaharpurJamarpani	Jharkhand
12	West Bengal	West Bengal Power Development Corporation Ltd.	Pachhwara North	Jharkhand
			Barjora	West Bengal
			Barjora (North)	West Bengal
			Gangaramchak, GangaramchakBha	West Bengal
			Kasta East	West Bengal
			Tara East & West	West Bengal

Bridge Linkages have been granted as per details below::

S.No	State	Developer	Name of the Thermal Power Plant
1	Bihar	NTPC	Barh –II, (STPP)
2	Chhattisgarh	NTPC	(i) Lara STPP
		CSPGCL	(ii) Marwa TPP
3	Karnataka	NTPC	(i) Kudgi STPP-I
		KPCL	(ii) Bellary TPP
			(iii) Yermarus TPP
4	Madhya Pradesh	NTPC	Barethi, Super Thermal Power Project Stage-I
		MPPGCL	Ph-II Shri Shingaji TPP
5	Maharashtra	Mahagenco	(i) Koradi TPP (Unit 8,9 & 10)
			(ii) Chandrapur TPP (Unit 8 & 9)
			(iii) Parli TPP (Unit 8 & 9)
6	Odisha	NTPC	Darlipali-I, (STPP)
		OPGCL	OPGCL Expansion Power Project (unit 3, 4, 5 & 6)
7	Telangana	SCCL	(i) Singareni Thermal Power Plant (STPP) (Stage-I)
		TSPGCL	(ii) Kakatiya TPP, Stage–II
8	Uttar Pradesh.	NTPC	(i) Tanda STPP –II
			(ii) Bilhaur TPS
		UPRVUNL	(iii) PankiExtn.TPP
			(iv) Jawaharpur TPP
			(v) HarduaganjExtn-II TPP
			(vi) Obra C TPP
9	Rajasthan	RRVUNL	(i) Chhabra Supercritical TPP Unit-5&6
			(ii) Suratgarh Supercritical TPP Unit-7&8
			(iii) Chhabra TPP Unit-3&4
			(iv) Kalisindh TPP Unit-1&2

